

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD
ABSTRACT**

DISTRICT JUDGES - Transfer and Posting of District and Sessions Judge - ORDERS - ISSUED.

ROC.NO.5539/2025-B.SPL.

NOTIFICATION NO. 739/2025-B.SPL.

DATED: 12.12.2025.

The High Court is pleased to order the following Transfer and Posting of District and Sessions Judge:-

The District and Sessions Judge, mentioned in Column Number 2 is transferred and posted to the station mentioned in Column Number 3 of the corresponding row. Further, the officer mentioned in column number 2 is directed to handover charge of her post and also the post(s) for which she is holding full additional charge, if any, to the officer mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get herself relieved and proceed to the new station and take charge of her respective post from the officer mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Ms. N.Premalatha, Prl. District and Sessions Judge, Jogulamba Gadwal.	Prl. District and Sessions Judge, Mahabubnagar. (Post kept vacant)	I Additional District and Sessions Judge, Jogulamba Gadwal.	I Additional District and Sessions Judge, Mahabubnagar.
	The I Additional District and Sessions Judge, Jogulamba Gadwal, will be full additional charge of the post of Prl. District and Sessions Judge, Jogulamba Gadwal, until further orders.			

- NOTE: 1. The said officer shall get herself relieved from her present post and join in her new post on or before 18.12.2025 without fail.

S. R. Rao
12/12/2025

**REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)**

To

1. The officer and in-charge officer concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's kind perusal).
3. The Registrar General and other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Prl. District and Sessions Judge, Jogulamba Gadwal.
6. The Prl. District and Sessions Judge, Mahabubnagar.
7. The I Additional District and Sessions Judge, Jogulamba Gadwal.
8. The I Additional District and Sessions Judge, Mahabubnagar.
9. The District Treasury Officers: Jogulamba Gadwal and Mahabubnagar.

10. THE SECTION OFFICERS :

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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